- (ख) उक्त योजनाम्रो के मन्तर्गत नाम पंजीकृत कराने वाले व्यक्तियों की कुल संख्या कितनो है;
- (ग) ये पंजीकृत किन तारीखों में हुआ और उनमें से उन पंजीकृत लोगों की संख्या कितनी है जिन्हें पिछले तीन वर्ष के दौरान प्लाटों / फ्लैटों का कब्जा वास्तव में देदिया गया है; और
- (घ) क्या यह सच है कि रोहिणी परियोजना में आवंटन तो किया जा रहा है परन्तु वहां ग्रभी तक सीवर लाइन नहीं विछाई गई है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्रो भोषम नारायण सिंह) । (क) से (घ) सूचना एकत्र की जा रही है तथा सभा पटल पर रखदो जायेगी।

Rohini Scheme

2391. SHRIMATI SAROJ KHAP-ARDE: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) the number of plots Delhi Development Authority has earmarked in thg Rohini Scheme in Delhi;
 - (b) what are the sizes of plots;
- (c) the number of persons who are likely to be allotted these plots and what will be the total population of Rohini;
- (d) whether adequate steps have been taken for providing water electricity, schooling, transport and medical facilities in the Rohini;
- (e) it so, what are the details thereof; and •
- (f) by when Rohini is likely to be completely inhabited?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARA-IN, SINGH): (a) to (f). The information is being collected and will be laid on the Table of the Sabha.

Sale of DDA Flats by the Allottees

to Questions

- 2392. SHRIMATI USHA MALHOT-RA: Will the Minister of WORKS AND HOUSING be pleased to stale:
- (a) whether it is a fact that thou sands of people, who have been allot ted DDA flats have sold them to others on the basis of power of attorney; and
- Ob) if so, what steps Government propose to take to check such deals?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARA-IN SINGH); (a) The D.D.A has re-ted that it has no knowledge about the sale of DDA flats by the allottees through power of attorney.

(b) Does not arise.

Ownership Rights to Group Housing Societies

- 2393. SHRIMATI SAROJ KHAP-ARDE: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether there is any proposal under Government's consideration to bring a legislation to give ownership rights to the Group Housing Societies in Delhi at par with Bombay Apartment Act;
 - (b) if so, what are the details thereof; and
- (c) by when the legislation is likely to be brought before Parliament?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARA-IN SINGH): (a) An Official Working Group set up by this Ministry has recommended that a legislation may be brought forward in Parliament to enable the conferment of a heritable and transferable interest in an apartment constructed in multi-storeyed buildings in Delhi, including a proportionate and undivided interest in common areas, including land, in favour of buyers of apartments. The Group has also recommended that Group Housing Cooperative Societies may also be brought within the pur-

view of the legislation. No final decision has been taken on the recommendations of, the Working Groups.

(b) and (c). Does not arise at ih.s stage.

Assam Government Press

2394. SHRI ROBIN KAKATI: Will the Minister of WORKS AND HOUS ING be pleased to state:

- (a) the total capacity of the Present Assam Government Press;
- (b) the total amount spent by the Government of Assam Secretariat and by its different departments on print ing, in private press during 1979-80 1980-81 and 1981-82 respectively; and
- (c) what steps have been taken to expand the Assam Government Printing Press with a view to meet

the increasing demand of printing State Government matters?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARA-IN SINGH): (a) State Government of Assam has informed that the Annual stalled capacity of the present ASSTM Government Press is as under:

- (a) Lf'notipe in terms *aft fa* 13620 pages ibolscape page
- (b) Mono Key Board in teMBS 4540 •• of i/a foolsc'ape page
- i Printing machine sheet 5,28,06,200 imp. 5,28,06,200
- (d) Binding work:-
- (i) No. of copies of book works 65000
- (ii) Forms work (Sch.+Non Sch,)
 - (a) No. of copies of bock

work 2,50,00000

- (b) No. of copies ef Register 1,00000
- (c) No. of copies of pads 10.000

(b) The total amounts spent by General Administration (P&S) Dept. of Assam Govt. Secretariat for printing in outside presses during 1979-80, 1980-81, aud 1981-82 are as under:—

 1979-80
 Rs. 10,95,532.26

 1980-81
 Rs. 13,50,922.17

 1981-82
 Rs. 33,33,993.00

The information regarding total spent by other department of the Gov ilment of Assam on printing during the above mentioned 3 years is being collected and will be placed on the Table of the Rajya Sabha.

(c) Steps taken to expand Assam Govt. Printing Press include introduction of second shift in the existing Govt. Press and establishment of a Govt. Forms Printing Press.

13 Noon

PAPERS LAID ON THE TABLE

SHRI SHIVA CHANDRA <: HA: A point of order. Sir.

मेरा प्वाइंट आफ आर्डर है आप सुनिए, आप कभी 12 बजे के बाद नहीं रहते हैं....(ब्यवधान)

SHRI ARVIND GANESH KUL-KARNI: Mr. Chairman, please remain there. (Interruptions).

MR. DEPUTY-CHAIRMAN in the Chair.)

MR. DEPUTY CHAIRMAN; $T_{Us}t$ $_{B}$ moment please.

जरा सा बैठ जाइये।

Let this one be over. Now papers to be laid.

Report and Accounts (1980-81) of the National Building Construction Corporation Limited, New Delhi and reieted papers.

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI BRAJMOHAN MOHAN-TY): Sir, I beg to lay on the Table:—